

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II,
SECTION 3, SUBSECTION (ii)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

Notification No. 109 / 2007-Customs (N.T.)

New Delhi, dated the 17th October, 2007.

25 Asvina, 1929 Saka.

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Central Excise (Adjudication), Bangalore and authorises him to exercise the powers and discharge the duties conferred or imposed on the Commissioner of Customs, Bangalore, to act in respect of the show cause notices specified in column (3) in relation to the corresponding entries in column (2) of the Table below, for the purpose of adjudication, namely:-

| Sl. No. | Name of the Party | Show Cause Notice reference Number |
|----------------|-------------------------------|---|
| (1) | (2) | (3) |
| 1. | M/s. Awesome Clothing | S/IV/15/05, Dated the 2 nd March, 2006 |
| 2. | M/s. Acuta Spectra, Bangalore | DRI F.No. S/IV/45/05, dated the 23 rd June, 2006 |
| 3. | M/s. Acuta Spectra, Bangalore | C.No. VIII/10/70/06 Cus. Adjn. |
| 4. | M/s. Sajawath Industries | DRI.S.IV/47/2000, dated the 6 th February, 2001 |
| 5. | M/s. Givaudan International | DRI S/IV/16/06, dated the 25 th January, 2007 |
| 6. | M/s. Stovekraft Pvt. Ltd. | S/IV/14/2005 |
| 7. | M/s. Visu International | DRI Chennai C.No. VIII/26/8/06 HRU |
| 8. | M/s. Acta Spectra | S/IV/45/05(A), dated 31 st May, 2007 |
| 9. | M/s. SNB Fabrics | DRI/CHN/VIII/10/01/07 Cochin. |

[F.No. 437/46/2007-Cus.IV]

(Aseem Kumar)

Under Secretary to the Government of India